

COURT NO. 04
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE NAVIN CHAWLA
 HON'BLE MS.JUSTICE SHALINDER KAUR

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All counsels are requested to send their appearance through this form.

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TRANSFER MATTERS FROM THE COURT OF HON'BLE DIVISION BENCH-V

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
53	W.P.(CRL)-789/2025 CRL.M.A. 7311/2025	RAMAKANT SHANKARMAL PILANI V/s STATE (NCT OF DELHI)	TUSHAR GUPTA	Listing Remarks: TRANSFER MATTER FROM HON'BLE DIVISION BENCH- V
		OTHER DETAILS OF ADVOCATES: TUSHAR GUPTA(TUSHAR@MGLAW.IN)(9871550054)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-86/2024) CRL.M.C. 6574/2024 FILED BY RAMESH DHANRAJ PUNJABI & ORS. (D. OF HEARING : 2025-04-01) CRL.M.C. 6585/2024 FILED BY GANESH BENZOPLAST LIMITED & ORS. (D. OF HEARING : 2025-04-01) CRL.M.C. 7897/2024 FILED BY NIRAJ NABH KUMAR (D. OF HEARING : 2025-04-01) BAIL APPLN. 4312/2024 FILED BY GOPAL BALMUKUND CHATURVEDI (DISPOSED ON : 2024-12-17) BAIL APPLN. 4322/2024 FILED BY AJIT KUMAR JENA (DISPOSED ON : 2024-12-17) W.P.(CRL) 590/2025 FILED BY RAUNAK RAMAKANT PILANI (D. OF HEARING : 2025-02-20) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-86/2024)

